

COURT NO. 28**THE HONOURABLE SRI JUSTICE VENUTHURUMALLI GOPALA KRISHNA RAO****To be Heard on Thursday The 4th day of July 2024(AT 10:30 AM & AABW WITH RNTJ - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>					
1	AS/1972/2002 AS/1135/2002 AS/2256/2002	V.D. THYAGARAJAN Vs V.K. SUBRAMANYAM & BROTHERS	METTA CHENDRA SEKHAR RAO	V JAGAPATHI	CHITTOOR
2	AS/1135/2002	V.T.NETHAJI Vs V.K.SUBRAMANYAM AND BROTHERS	METTA CHENDRA SEKHAR RAO		CHITTOOR
3	AS/2256/2002	V.T. SHIVA KUMAR Vs V.P.K. TEXTILES	METTA CHENDRA SEKHAR RAO		CHITTOOR
<u>FOR DISMISSAL</u>					
4	AS/1481/2001	ALLAM SRIRAMULU (DIED) & OTHERS Vs ALLAM KOTESWARA & 4 OTHERS	CHAVALI YADU RAJ	M KRISHNA MOHAN RAO	GUNTUR
5	AS/2302/2002	SREERAMA TRADING CO. REP. BY PARTNERS Vs SRI RAGHAVENDRA FERTILISERS & PESTICIDES	V MAHESWAR REDDY	B D MAHESWARA REDDY	KURNOOL
6	AS/88/2006	ABDUL SALAM(DIED) PER LR APPELLANTS 3 TO 10 Vs PAKEERABAD BABU RAO	M BASITH ALI YAVAR		GUNTUR
<u>PART-HEARD CASES</u>					
7	AS/2400/2004	S.SURYANARAYANA REDDY (DIED PER LRS 2 TO 5) Vs S.NANJAMMA (DIED)	O MANOHER REDDY	M V SURESH O M R LAW FIRM SUMANTH AMIRAPU	ANANTAPUR
8	AS/463/2005	A.NARENDRA Vs P.VENKATA SURYANARAYANA	M R S SRINIVAS	P GANGA RAMI REDDY	SPS NELLORE
<u>INTERLOCUTORY</u>					
9	AS/2105/1999 IA 1/2023 Condone Delay Petition IA 2/2023 Set Aside Petition IA 3/2023 L R Petition AS/1156/1999	C SOMASANKARAPRASAD (DIED) PER LR APPELLANT 2. Vs DASAKI PANDURANGA SAI	BRAHMAJI VULISE	P VIVEK SIVA BHAMI REDDY S M SIVANANDA KUMAR	EAST GODAVARI
10	AS/1156/1999	JASTHI JANAKIDEVI (DIED) PER LR APPELLANTS 2 & 3 Vs DEVARAKONDA VENKATA LAKSHMI	K SESHARAJYAM K K RAO	P VIVEK M SIVANANDA KUMAR S AND S LAW ASSOCIATES	EAST GODAVARI

11	AS/2279/2000 IA 1/2022 Condone Delay Petition IA 2/2022 Set Aside Abatement IA 3/2022 L R Petition	ANDHRA PRADESH WAKF BOARD Vs VEGULLA SYAMA	S ARIFULLAH (SC FOR AP WAQF BOARD) SHAFATH AHMED KHAN SC WAKF BOARD	V RAGHU	EAST GODAVARI
12	AS/1896/2001 IA 1/2001(CMP 13796/2001)	MIMOONA BEE AND OTHERS Vs SAFIA BEE AND OTHERS	V B SUBRAHMANYAM	P V VIDYASAGAR	CHITTOOR
13	AS/3427/2003 IA 1/2003(CMP 23667/2003) Suspension Petition	THE COLLECTOR Vs P.RAMA KRISHNA RAO	GP FOR APPEALS	VENKATA RANGADAS KANURI CHALLA AJAY KUMAR	KRISHNA
14	AS/3742/2003 IA 1/2004(XOBJ 5699/2004) IA 1/2024 L R Petition	R. CHINNA VENKATESWARA RAO Vs R. LAKSHMAMMA	G V R CHOUDARY	N (P) ANJANA DEVI SATYANARAYANA M P V N V SASTRI RAMAKRISHNA AKURATHI	WEST GODAVARI
15	AS/4124/2003 IA 3/2004(XOBJ 29053/2004) Miscellaneous Petition IA 2/2015(ASMP 1724/2015) Compromise Petition	P.MOHANA RAO Vs G.JANAKI(DIED) PER LRS RR-9 TO 13	SRINIVAS POLAVARAPU KAMBHAMPATI RAMESH BABU	PRABHAKAR PERI NIMMAGADDA SATYANARAYANA SAGI SURYANARAYANA RAJU E V V S RAVI KUMAR G M SUNITHA	WEST GODAVARI
16	AS/4526/2004 IA 1/2006(ASMP 104/2006) Vacate Stay Petition	GANTA PAPA Vs P. PRAKASAM	VENKAT CHALLA	SRINIVASA RAO BODDULURI	WEST GODAVARI
17	AS/692/2006 IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition	M.V. GUM BONG & 3 ORS KAKINADA. Vs N. LAKSHMI & 6 ORS E.G.DIST.	V V L N SARMA	E V V S RAVI KUMAR BS KARTIK PRASAD ESR	EAST GODAVARI
18	AS/145/2007 IA 1/2018 Permission Petition	V. SARADA R/O ANANTAPUR DIST Vs N.P. SATHISH R/O HINDUPUR -515201 ANANTAPUR	T C KRISHNAN	KRISTAM SAKTHI NIRANJAN GUPTHA A CHANDRAI H NAIDU	CHITTOOR
19	IA/1/2023 Restoration Petition AS/256/2007	VANGIMALLA KALPALATHA REDDY Vs	C SRINIVASA BABA	P HEMACHANDRA MAHADEVA KANTHRIGALA connected case with AS/146/2007	CHITTOOR
FINAL HEARING					
20	AS/146/2007	VANGIMALLA KALPALATHA REDDY Vs R. RAVINDRA BABU	C SRINIVASA BABA	P HEMACHANDRA P HEMACHANDRA connected case with AS/256/2007	CHITTOOR
21	AS/961/1997	CH.LAKSHMIKANTHA RAO Vs PRDT.ARYA VYSYA YUVAJANA SANGHAM & 6 OR	A S C BOSE	O M R LAW FIRM	KRISHNA
22	AS/2891/1999 AS/802/1997	VYTLA RAJARAJESWARI Vs PYNDA SURYANARAYANA MURTHY AND OTHERS	M R K CHAKRAVARTHY	ERANKI PHANI KUMAR N SIVA REDDY ARAVALA SREENIVASA RAO	EAST GODAVARI

23	AS/802/1997	VYTLA SOMESWARA RAO Vs PYNDAH SURYANARAYANA MURTHY (DIED) PER LRS RR- 2 TO 4	M R K CHAKRAVARTHY	P RAJASEKHAR N SIVA REDDY	EAST GODAVARI
24	AS/58/2000	CH.VEERASWAMY & 4 OTHERS Vs K.TAVITAMMA & 8 OTHERS	A RAVI SHANKAR	G VASANTHA RAYUDU	SRIKAKULAM
25	AS/265/2000	V.JAGADISHKUMAR & ANOTHER Vs V.VENKATAPPAIAH & OTHERS	CHALLA GUNARANJAN	MOVVA CHANDRASHEKAR RAO P JAGADISH CHANDRA PRASAD	GUNTUR
26	AS/284/2000	MANYAM VENKATA NARASIMHA RAO Vs MANYAM PRAVEEN BABU	M KRISHNA MOHAN RAO	K VENKATA RAO	EAST GODAVARI
27	AS/380/2000	THE NEWTEN ENGINEERING & CONSTRUCTIONS COMPANY LTD. Vs SRI VENKATESWARA ENTERPRISES PVT LTD.	P PARAMESWAR RAO	T NAGARJUNA REDDY	VISAKHAPATNAM
28	AS/389/2000 IA 2/2000(CMP 5695/2000) IA 3/2000(CMP 5696/2000)	K. BHAGYA LAKSHMI Vs B. VEERA VENKATARAO	M V SURESH	P SRINIVAS ASHOK RETURI	EAST GODAVARI
29	AS/446/2000	SRI VIJAYA DURGA ENTERPRISES Vs V. KAMESWARA RAO	ARAVALA RAMA RAO	A RAVI SHANKAR	SRIKAKULAM
30	AS/1020/2000 AS/59/2007 AS/3088/2004 AS/3773/2003	SALAMSETTI RAJULAMMA & ANR Vs SALAMASETTO VENKATARAMANA & 5 OTHERS	M S R SUBRAHMANYAM P SRI RAGHU RAM	SIRIGINEEDI V A PRASAD A S C BOSE K V SUBRAHMANYA NARUSU	VISAKHAPATNAM
31	AS/3773/2003	V.NAGAMANI & OTHER Vs S.VENKATARAMANA & 6 OTHERS	P SRI RAGHU RAM	A S C BOSE A V S LAXMI P RAJASEKHAR	VISAKHAPATNAM
32	AS/3088/2004	P.ADIKONDA Vs S.VENKATARAMANA & 7 OTHERS	Y S SAI VARA PRASAD	A V S LAXMI A S C BOSE ADVOCATE IN THIS CASE HAS TO BE REGISTERED	VISAKHAPATNAM
33	AS/59/2007	KATTAMURI GANGADHARAD VENKATA KRISHNA BASAVARAJU Vs SALAMSETTI VENKATARAMANA	M RADHAKRISHNA K V SUBRAHMANYA NARUSU	A S C BOSE BHASKARA RAO BANDARUPALLI	VISAKHAPATNAM
34	AS/1220/2000	SHAIK PYARE JAN & 2 OTHERS Vs D.SATYANARAYANA & 25 ORS	M N NARASIMHA REDDY	P V VIDYASAGAR Y NAGAI AH K RAJA REDDY	CHITTOOR
35	AS/1370/2000	KUNCHALA VENKAYAMMA Vs PEDDI SINGARAO	KRISHNA MOHAN SIKHARAM	M LAXMAN RAVI SHANKAR JANDHYALA	GUNTUR

36	AS/1473/2000	M/S. VISHAKAPTNAM PORT TRUST Vs M/S. BERGER PAINTS INDIA LTD.	K SRINIVASA MURTHY	S V R SUBRAHMANYAM	VISAKHAPATNAM
37	AS/1521/2000 IA 2/2017(ASMP 1116/2017) GP Holder Petition IA 1/2018 Direction Petition IA 1/2023 Stay Petition	LINGAM PREMCHAND Vs CHURCH OF SOUTH INDIA TRUST ASSOCIATION	SIVALENKA RAMACHANDRA PRASAD	J PRABHAKAR LC RECORD RECEIVED.	KRISHNA
38	AS/1545/2000	CH.RAMA KRISHNA AND 4 OTHERS Vs A.JAGANMOHANA RAO	KRISHNA MOHAN SIKHARAM	SREEKANTH REDDY AMBATI	KRISHNA
39	AS/1566/2000	PARACHURU RAGHUNANDHA RAO Vs PSN RAJU AND OTHER	BOBBA VIJAYALAKSHMI		VISAKHAPATNAM
40	AS/1839/2000	B.KJAGANNADHAM & ANOTHER Vs Y.SIVA PRASAD & 3 OTHERS	VENKATA RANGADAS KANURI	N SRINIVAS	KRISHNA
41	AS/1882/2000	P. KAMALAKSHI Vs V. BAKKAMMA @ LAKSHMAMMA	S V MUNI REDDY	M/S INDUS LAW FIRM	CHITTOOR
42	AS/2345/2000	M.S. MUNEEER BASHA Vs M.S. ALTHAF	O MANOHER REDDY	N RANGA REDDY	ANANTAPUR
43	AS/2498/2000	GUMMAGATTA UCHAPPA Vs SIDDAMMA	P HARINATH GUPTA	O MANOHER REDDY	ANANTAPUR
44	AS/3445/2000	MALEY VEERA VENKAYYA @ CHITTI BABU Vs MALEY SIVA KUMAR	A VEERASWAMY	M P CHANDRAMOULI B SUDHAKAR REDDY AND NEERAJA REDDY	WEST GODAVARI
45	AS/3739/2000	M/S. ASSOCIATED AUTO SERVICE Vs N. DANIEL	Y KRISHNA REDDY	B NARASIMHA SARMA	GUNTUR
46	AS/3785/2000	SUVARNA ACQUA FORMS EXPORTS LTD. Vs G. RAJA GOPAL REDDY	T RAJENDRA PRASAD	M N NARASIMHA REDDY	PRAKASAM
47	AS/3828/2000	S. VARALAXMI Vs B. MALLESWARA RAO	K MANIK PRABHU	M V SURESH	SRIKAKULAM
48	AS/422/2001	AKKINA RAMA CHANDRA RAO. Vs RAVIPATI BABY SAROJINI. & 3 OTHERS.	D.GAYATHRI	M V SURESH M KRISHNA MOHAN RAO	EAST GODAVARI
49	AS/1814/2001	S. NAGABHUSHANA RAO Vs THE ANDHRA PRADESH STATE ELECTRICITY BOARD	K G KRISHNA MURTHY	N SIVA REDDY	YSR KADAPA

50	AS/2828/2001	NALLURI PAVAN KUMAR KRISHNA DIST AND ANOTHER Vs KARUMURI SRINIVASA REDDY KRISHNA DIST & 8 OTHERS	T S ANAND	K V BHANU PRASAD V DYUMANI C V R RUDRA PRASAD LOWER COURT RECORD AVAILABLE	KRISHNA
51	AS/500/2002	D. VENKATA SUBBA NAIDU Vs D. KRISHNAMA NAIDU	A CHANDRAIH NAIDU	RAJENDRA BUSSA	CHITTOOR
52	AS/1366/2002	A.P. TRANSCO (APSEB) Vs MALEPATI RAMAKRISHNA NAIDU	ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO)	V R REDDY KOVVURI(SC FOR APSPDCL)	YSR KADAPA
53	AS/1639/2002	M/S. MEDAK STEEL CORPORATION Vs M/S. HINDUSTAN SHIPYARD LTD.	DANTU SRINIVAS	E KALYAN RAM P RAJASEKHAR	VISAKHAPATNAM
54	AS/1645/2002	A.P. STATE ELECTRICITY BOARD (NOW AP GENCO) Vs M/S. VIKRANTH STEELS CHENNAI	C RAGHU(SC FOR AP GENCO)	M SUBRAHMANYAM SPL C FOR NREGS(M S R CHANDRA MURTHY)	SPS NELLORE
55	AS/2348/2002	MANDA RAMA RAO Vs T. SEETHAMMA(DIED) PER LR R-2	M V DURGA PRASAD		WEST GODAVARI
56	AS/169/2003	KOTA VENKATA SESHAMMA Vs V. JHANSI LAKSHMI	M V DURGA PRASAD	HARIJA AKKINENI	PRAKASAM
57	AS/173/2003	D. PRASADA REDDY Vs V. BHADRACHALAM	K SOMA KONDA REDDY	R KAMESWAR RAO	KURNOOL
58	AS/1847/2003	K.V.SREELATHA Vs KUPPAM HARINATHA REDDY	BOMMANA RAMAKRISHNA	SIDDARTH C B	CHITTOOR
59	AS/1940/2003	M/S. SHRIRAM CHIT PVT. LTD. Vs K.CHOWDARY	C NAGESWARA RAO		ANANTAPUR
60	AS/3508/2003 AS/1/2006 AS/502/2004	B.T.NALLA REDDY Vs P.BALAVEERA REDDY	K V SUBRAHMANYA NARUSU	THATHIREDDY ASHOK SRIVASTAVA S LAKSHMINARAYANA REDDY connecting case with AS:502/204 AND AS:1/2006.	KURNOOL
61	AS/502/2004 IA 1/2017(ASMP 335/2017) Fix an Early Date	B.T.NALLA REDDY Vs P.B.VEERA REDDY	K V SUBRAHMANYA NARUSU	S LAKSHMINARAYANA REDDY	KURNOOL
62	AS/1/2006	B.T. NALLA REDDY Vs PAPAGARI BALA VEERA REDDY	K V SUBRAHMANYA NARUSU	THATHIREDDY ASHOK SRIVASTAVA S LAKSHMINARAYANA REDDY	KURNOOL
63	AS/3524/2004	P. SANJAEVARAYUDU Vs N.LAXMINARAFYANA	O MANOHER REDDY	V VENKATARAMANA SIDDARTH C B	ANANTAPUR
64	AS/468/2005	ADAPA KRISHNA KUMARI & ANOTHER Vs DR. KODALI RAJESWARA RAO & 11 ORS.	TURAGA SAI SURYA	V SESHA KUMARI	VISAKHAPATNAM

65	AS/80/2006 IA 2/2004(CMP 22025/2004) Condone Delay Petition IA 3/2005(ASMP 14181/2005) Condone Delay Petition IA 1/2023 Fix an Early Date	VYTLA VENKATARAO & ANR E.G.DIST. Vs E. NARAYANA RAO & ANR E.G.DIST.	JADA SRAVAN KUMAR V DHANA LAKSHMI	C VENKAIAH	EAST GODAVARI
66	AS/299/2006	G. RADHYA KRISHNA MURTHY Vs G.SUBBA RAO DIED	A RAJENDRA BABU	SRINIVASA RAO BODDULURI	GUNTUR
67	AS/117/2007	BANKAPURAM MUNI KRISHNAIAH (DIED) Vs SMT BANKAPURAM VASANTHAMMA	KARRI MURALI KRISHNA	RAVI SHANKAR JANDHYALA N PRAMOD	YSR KADAPA
68	AS/176/2007	BONAM SREERAMA VEERA RAGHAVA RAO R/O KAKINADA E.G.DIST Vs MUNICIPAL COUNCIL KAKINADA MUNICIPALITY & ANOTHER	S SRIDHAR	M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) ANCHA PANDURANGA RAO	EAST GODAVARI
69	AS/640/2007	PUNATI VUDAYA BHANU HARI HARA PRASAD Vs INAMPUDI VUDAYAMBA @ RANGAVARDHANI	T S ANAND	RAJA REDDY KONETI R RADHA KRISHNA REDDY	GUNTUR
70	AS/469/2008 IA 2/2015(ASMP 9244/2015)-Stay Petition IA 1/2016(ASMP 1881/2016)-Direction Petition	CH. SAMBASIVAIAH (DIED) Vs A.B. NIRANJAN KUMAR	V JAGAPATHI K KOUTILYA	O MANOHER REDDY	CHITTOOR